

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH  
O.A. NO. 602 of 1997.

Monday this the 15th day of November, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. K. Vijayalakshmi,  
Office Assistant,  
Office of the Senior Superintendent,  
of Post Offices, Kollam Division,  
Kollam-691 001.
2. J.R. Padmajadevi,  
Postal Assistant,  
Kollam Cutcherry P.O.,  
Kollam-691 001.
3. R. Hemalatha,  
Postal Assistant,  
Kuzhivathicadu P.O.,  
Kollam.
4. L. Ananda Ramalakshmi Amma,  
Postal Assistant,  
Kollam Head Post Office,  
Kollam-691 001.
5. K. Vasuki, Postal Assistant,  
Pattom Palace P.O.,  
Trivandrum-695 004..
6. Subhadrakuttyamma P.P.,  
Office Assistant,  
Office of the Senior  
Superintendent of Post Offices,  
Kottayam Division,  
Kottayam.

.. Applicants

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram - 695 033.
2. The Senior Superintendent of  
Post Offices, Kollam Division,  
Kollam-695 001.
3. The Senior Superintendent of  
Post Offices, Kottayam Division,  
Kottayam.
4. The Union of India, represented by  
its Secretary, The Department of  
posts, Government of India,  
New Delhi.

.. Respondents

(By Advocate Shri George Joseph, ACGSC)

The application having been heard on 15th November, 1999, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

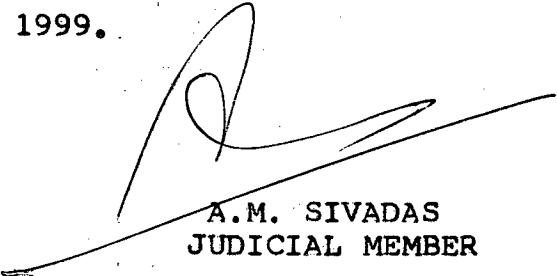
The applicants seek to declare that they are entitled to get seniority and all other service benefits from the date of their respective initial appointment as RTP Postal Assistants as declared and granted to them in O.A. 1410/95 and to direct the respondents to consider and pass orders on Annexure A2 to A7 in the light of A1 in accordance with law.

2. When the O.A. was taken up today, it is submitted by both sides that identical issues were considered by this Bench of the Tribunal in O.A. 1178/96 and connected O.As. and in the light of the order in the said OAs this O.A. is only to be dismissed.

3. Accordingly, this O.A. is dismissed. No costs.

Dated the 15th November, 1999.

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER

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List of Annexures referred to in the order:

Annexure A2: True copy of an identical representation dated 10.9.96 submitted by the first applicant to the second respondent.

Annexure A3: True copy of representation filed by the 2nd applicant to the first respondent dated 17.10.96.

Annexure A4: True copy of representation filed by the 3rd applicant to the first respondent dated 10.10.96.

Annexure A5: True copy of representation filed by the 4th applicant to the first respondent dated 4.4.97.

Annexure A6: True copy of representation filed by the 5th applicant to the first respondent dated 4.4.97.

Annexure A7: True copy of representation filed by the 6th applicant to the first respondent dated 18.11.96.

Annexure A1: True photo copy of order dated 8.2.96 passed by this Hon'ble Tribunal in O.A. 1410/95.